

years on the pattern of University teachers.

3. All the schools in Delhi to be up-graded to 12 years school on 10 plus 2 pattern of education.

### **Centrally sponsored Social Welfare Schemes in States**

109. SHRI SHIV KUMAR SINGH: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that Government are considering to spend Rs. 400 crores in the country on centrally sponsored social welfare schemes as reported in the "Indian Express" of 16th October, 1980;

(b) if so, the details of the schemes and plans on which the amount will be spent, State-wise and what will be share of Madhya Pradesh; and

(c) whether some request have been received from State Governments for increase of the amount; if so, the details thereof particularly about Madhya Pradesh?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S.B. CHAVAN): (a), (b) and (c). The Sixth Plan outlay for Social Welfare sector has not been finally decided upon as yet.

### **Tele-communication Facilities to Sri Lanka**

110. SHRI SHIV KUMAR SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Sri Lanka Government have approached the Government of India to route their international telecommunication traffic via the earth stations at Bombay;

(b) if so, the action taken by Government in this regard;

(c) whether an agreement was reached between the two countries in this regard and if so, the details thereof; and

(d) the extent to which Indian overseas telecommunication traffic will be affected adversely/favourably?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Yes, Sir. For a temporary period during which modifications will be carried out on the Sri Lanka earth station.

(b) Arrangements are being made to route Sri Lanka international telecommunication traffic via the Indian Satellite earth station at Arvi (near Pune) by providing 3 groups of 12 circuits each between Colombo and Bombay. The circuits are being built up partly on the existing UHF network in Sri Lanka, partly on the Indo-Sri Lanka microwave scheme which is now in advanced stage of installation and partly on the Indian P&T terrestrial network of Coaxial/microwave medium upto Bombay.

(c) Agreement was reached through an exchange of letters between the operative administrations. A formal request was made by the Sri Lanka administration to Indian P&T and OCS for making the above mentioned arrangements. A provisional rental of Rs. 2.03 lakhs per annum with a minimum guarantee period of 3 months was quoted for carrying the traffic on the Indian P&T network. This was accepted by Sri Lanka OTS. The charges for routing the traffic at Bombay via the Earth station will be accounted for, through the common wealth accounting system.

(d) Indian overseas telecommunication traffic will not be affected since the Sri Lanka traffic will be provided in the spare capacity available in the Arvi earth station.